

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 05-08-2025 To 05-08-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CRM (A)	2824/2025	XXXX AND ANR. Mobile:7003764276 Email:TAPODIPGUPTA86@GMAIL.COM	TAPODIP GUPTA	29-08-2025	1) ... VIOLATION OF ORDER DATED 18/04/2022 IN CRA(DB) 29/2022... AT PAGE 9,1,2,P.FORM, VAKALATNAMA (REMOVE PROPERLY)... 2).. PP LETTER AND PAGE 9 ATTACH IN ENVELOPE ORIGINAL COPY
2	CRM (A)	2827/2025	SADIFUL SK @ SADIFUL SEKH Mobile:8013466578 Email:AZIZMONDAL.HC@GMAIL.COM	ABDUL AZIZ MONDAL	29-08-2025	1) ... VIOLATION OF ORDER DATED 18/04/2022 IN CRA(DB) 29/2022... AT FIR COPY
3	CRM (A)	2828/2025	JIT GHOSH AND ANR. Mobile:7044545748 Email:ADVSAYANTIKASHU@GMAIL.COM	SAYANTIKA SAHU	29-08-2025	1) ... CLARIFICATION NEEDED OF SL. NO. YEAR AT CAUSE TITLE PAGE (2024 OR 2025)
4	CRM (A)	2832/2025	SAFIUDDIN MIYA @ SAFIUDDIN AHAMED AND ANR. Mobile:9874210030 Email:JEENIARUDRA6078@GMAIL.COM	JEENIA RUDRA	29-08-2025	1) ... BNSS SECTION WRONG AT CAUSE TITLE AND PP LETTER AND BACK SHEET... 2) CLARIFICATION NEEDED AT PARAGRAPH ONE REGARDING ACT
5	CRM (A)	2833/2025	ARJUN PAHAN Mobile:9830934261 Email:ANIRBAN_BANRG@GMAIL.COM	ANIRBAN BANERJEE	29-08-2025	1) ... MENTION G.R. NO. AT CAUSE TITLE PAGE... 2).. ALSO ADD CRPC ACT AT CAUSE TITLE PAGE (438)
6	CRM(M)	1329/2025	DAYAL MAHANTA BARMAN Mobile:9593081703 Email:AGARWALSHIVANI952@GMAIL.COM	SHIBANI AGARWAL	26-08-2025	WRONG CASE TYPE HAS BEEN MENTIONED IN THE CAUSE TITLE AS WELL AS IN 1ST PARA.
7	CRM(M)	1331/2025	DEBASISH MAITY @ BIPUL MAITY Mobile:9007537010 Email:SHRAMANSARKAR@GMAIL.COM	QUAZI EZAZ AHMED	26-08-2025	ADV. SIGNATURE IS REQUIRED IN THE ENVELOPE.
8	CRR	3408/2025	SANJAY MANDAL @ PACHU Mobile:9830017975 Email:CHATTERJEEGROUPS@GMAIL.COM	SOVAN DASGUPTA	30-08-2025	WRONG CASE TYPE MENTIONED IN CAUSE TITLE PAGE OF THIS PETITION
9	FAT	350/2025	MOUSUMI HAJRA NEE SABUI Mobile:6291748670 Email:ADVMITAGHOSH@GMAIL.COM	MITA GHOSH DAS	04-09-2025	WRONG SUBJECT CATEGORY CODE MENTIONED ON FORM
10	WPA	17827/2025	RAJATABHA MUKHERJEE Mobile:7595022178	ABIRA BHATTACHARJEE	16-09-2025	1. SUB-CATEGORY CODE AND SAID COURT DOES NOT TALLY

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Email:ABIRA12111979@GMAIL.COM			2.SUBJECT AND GROUP MUST BE MENTIONED AT TOP RIGHT CORNER OF FORM A 3.RESPONDENT NO. ADDRESSING IS WRONG 4. PETITIONER NAME WRONG AT AFFIDAVIT
11	WPA	17828/2025	SANJIEV KUAMR Mobile:7595022178 Email:ABIRA12111979@GMAIL.COM	ABIRA BHATTACHARJEE	16-09-2025	1. SUB-CATEGORY CODE AND SAID COURT DOES NOT TALLY 2.SUBJECT AND GROUP MUST BE MENTIONED AT TOP RIGHT CORNER OF FORM A 3.PETITIONER SAME NAME MSUT BE REMOVED WITH OUT ADDRESS 4. PETITIONER NAME WRONG AT AFFIDAVIT 5. GROUP MAY BE JUSTIFIED AT ZERO PAGE
12	WPA	17917/2025	MURSALIM SK. Mobile:8509104236 Email:TANMAYTHELAWYER@GMAIL.COM	AMBIKA SASMAL	16-09-2025	INITIAL PAGES NOT IN PROPER ORDER
13	WPA	17928/2025	DHIRAJ KUNDU Mobile:8017508028 Email:SAUGOURBARAN@GMAIL.COM	GOUR BARAN SAU	16-09-2025	ADV SIGN MISSING IN FORM A,SHORT LIST OF DATES MISSING
14	WPA	17930/2025	NIRANJAN KUMAR MONDAL Mobile:9477153282 Email:BAGCHISHAMIK@GMAIL.COM	SHAMIK BAGCHI	16-09-2025	INITIAL PAGES NOT IN PROPER ORDER
15	WPA	17968/2025	KUMAR KHAMRI Mobile:9831114667 Email:GHOSHSAHPURNA8@GMAIL.COM	SAMPURNA GHOSH	16-09-2025	VOLUME NEED
16	WPA	18069/2025	PRABIR KUMAR SAHA Mobile:9903133818 Email:ADV.OISHIK@GMAIL.COM	OISHIK CHATTERJEE	16-09-2025	COMMISSIONER INITIAL MISSING IN PAGE 2
17	WP.CT	170/2025	SUBHENDU DEY Mobile:9830281778 Email:1977ANIKETMITRA@GMAIL.COM	ANIKET MITRA	16-09-2025	XEROX COPY OF ORDER IS NEEDED IN BOTH COPY